

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 215**  
**CP-106/66/ND/2020**

**IN THE MATTER OF:**

**M/s. CLP Wind Farms (India)  
Private Limited**

**... Applicant/Petitioner**

**Under Section: 66**

**Order delivered on 31.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotify on 14.04.2021.

  
**(T.S SINGH)**  
**COURT OFFICER**